

**IN THE NATIONAL COMPANY LAW TRIBUNAL**  
**CHANDIGARH (COURT – II)**  
***(Through Hybrid Mode)***

**Item No. 121**

**CP/16(CH)2023**

**IN THE MATTER OF:**

**TBC by Nature Private Limited**

...

**Appellant**

**Versus**

**Registrar of Companies**

...

**Respondent**

**Under Section: 252(3), CA 2013**

**Order delivered on 16.02.2024**

Due to paucity of time, the matter could not be taken up today, hence adjourned to 19.04.2024.

Sd/-  
**Court Officer**